

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2197

ANSWERED ON:29.08.2007

SEVEN POINT AGENDA BY CVC

Barad Shri Jashubhai Dhanabhai;Prabhu Shri Suresh Prabhakar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Central Vigilance Commission (CVC) has set a seven-point agenda for Central Government Departments, Central Public Sector Undertakings and Union Territories to reduce avenues for corruptions as reported in the Hindustan Times dated June 25, 2007;

(b) if so, the details thereof;

(c) whether only one-third of the 600 odd departments and PSUs responded to CVC agenda;

(d) if so, the reasons for such non-compliance by various departments/PSUs etc.; and

(e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): The Central Vigilance Commission in its circular No. 40/11/2006 dated 22/11/2006 has issued instructions to all Government organizations regarding bringing improvement in vigilance administration and increase transparency through effective use of technology.

(c) to (e): While the Central Vigilance Commission normally monitors implementation of its instructions in 108 select organizations covering all important Government Organizations, the above circular was to be implemented in all organizations having a public interface due to their regulatory, enforcement functions. So far, 214 organizations have implemented the Commission's aforementioned guidelines to a large extent. The Commission has advised the Heads of Departments of all the organizations to ensure implementation of the guidelines and to ensure regular updating of the information on their web-sites.